

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India.”

Sir, I lay a copy of the Bill on the Table.

THE BUDGET (GENERAL), 2009-10 *Contd.*

SHRI TAPAN KUMAR SEN (West Bengal): Sir, at the outset, I seek indulgence that if I cannot finish in time, give some marginal concession. I am just very quick.

Sir, the Budget speech is quite encouraging to listen. But, when we go through the figures, disappointments start creeping in. This Budget was expected to unleash a stimulus to bring the economy out of recession which has already crept in because of the global meltdown. Massive job cuts had taken place and the Economic Survey estimation of six lakh jobless is a gross under-estimation. The Commerce Ministry has estimated it to be 15 lakhs till March 2009. In reality, it is more than 50 lakhs across the sectors, including the export sector. In such a situation, a stimulus was expected to be unleashed. But, whatever actually has been unleashed is just a pittance. In totality, the increase in the total expenditure in the Budget 2009-10 compared to the Revised Estimates of 2008-09 is merely 0.5 per cent of the GDP. Out of which, the Plan expenditure is slated to increase by only 0.2 per cent of the GDP as compared to the Revised Estimates of 2008-09. We have heard so many figures and statistics on different heads and counts. There are other ways of looking into the figures. But, please also consider this aspect.

I would like to draw the attention of the hon. Finance Minister as well to the stimulus package which was released before the Budget, assessed to be 3.5 per cent of the GDP. That stimulus package has been scanned by Arun Shourieji just now. But, let me tell you as to what is the impact of that stimulus package. That has failed to arrest the loss of livelihood of five million people. Then, what for the stimulus package is? And in the new stimulus package, whatever is being released is released from the national exchequer and the *aam admi*, in the name of whom the UPA Government all along has been swearing in, also has a claim or stake on that amount of national exchequer released for stimulus. Unless that stimulus package is made conditional to employment protection, this stimulus package will only be used by entrepreneurs to arrest the decline of their margin and bottom line. That is an unjust arrangement. That is not at all an *aam admi* arrangement. It is only focussed on *khaas admi* and that requires a change. I insist on the Finance Minister to put in place some such conditionalities of employment protection, banning retrenchment, lay-off and closure along with the packages being offered to the export-oriented sector and other sectors.

Reviving agriculture must be central because agriculture and allied activities provide livelihood to 60 per cent of our population and *aam admi* resides there. What is the allocation for

agriculture? Again, the Budget speech was lavishly eloquent about the need for such a thing, giving stress on rural economy and agriculture. But, in terms of the figures, again, that is not matching with the words. The deeds are not matching with the words. The Plan outlay on agriculture in this Budget has increased by less than Rs.600 crores as compared to last year's Budget allocation.

The share of combined expenditure on rural economy in the total expenditure has, actually, declined to 16.09 per cent in the current Budget as compared to Revised Estimate of the previous Budget. The share of total expenditure for Agriculture and Allied Activities in the total expenditure has declined to 10.37 per cent, in the current Budget, from 15.6 per cent, in the previous Budget, Revised Estimate. In terms of GDP, it is a decline from 2.59 per cent of the GDP to 1.64 per cent of the GDP. If you go through item-wise, again, your commitment and allocation does not match with each other. Coming to your food subsidy bill, what has been allocated? It does not match with your ambitious programme for the Food Security Act. It cannot feed the entire BPL families even, based on the present ridiculous definition which excludes 'the poor', majority of 'the poor'. Your subsidy on the Rashtriya Swasthya Bima Yojana, again, it cannot give relief even a miniscule fragment of the six crore BPL families in the country. Only some of them have got the benefit from whatever has been allocated from the Rashtriya Swasthya Bima Yojana. And go on to your education. You have an ambitious programme of Right to Education, but the allocation to 'primary education', please note, does not match with the ambitious target espoused by your proposed Right to Education Act. So, words are not matching with deeds. I am not going about the fiscal deficit theory. There are *pandits* and experts there, who have done. I am telling you, Sir, what they are telling and what the reality is. In totality, if you see, my friend Ashwani Kumarji just talked about the philosophy of the Budget, intrinsic *aam admi* philosophy! Actually, it is meant for the *khas admi*. When you look into the figure, this Budget estimate, in the Budget speech, *khud* Finance Minister has admitted the growth of 'tax forgone'. Rs.4,18,000 crores! It is 68.45 per cent of the aggregate tax collection. It is growing every year at a rate more than the tax generations. This defines your philosophy! And what does that 'tax-forgone' mean? It is 68.45 per cent of the aggregate tax collection. All tax forgone, it is 323.5 per cent of the total subsidy bill of the Central Government; the subsidy bill which is meant for *aam admi*; if you give one rupee there, you are foregoing, you are giving Rs.323/- to the *khas admi* in a way of tax concession, tax holiday etc. It is 204.8 per cent of the total Central Plan Outlay. What are you planning to take the economy out of the recession? Of, the real development expenditure, a quantum a major 200 per cent of it you are foregoing, you are giving away in the form of tax concessions, 'tax forgone', and with a talk, there is an argument that will generate jobs. A study was made in 2006-07 and 2007-08. Around five lakh jobs were created in the context of these huge tax concessions, and it works out, per job, 40 lakh rupees 'tax forgone'. Is that a practical solution? Is this, really, an *aam admi* orientation?

Sir, despite that, this Budget for tax proposals proposes a tax structure on direct tax revenue-neutral, and on indirect tax, a Rs.2,000 crores extra gain, the burden goes on the *aam admi*. The burden goes up, and tax concession, the kinds of exemptions that have been given has nothing to do with the stimulus. I do not understand for exploring the national property under our soil, the gas, natural gas, you are giving a tax holiday on NELP-8 and you are still claiming of transparency. Let me point out what the Prime Minister has commented on this particular issue.

Let me point out what the Prime Minister has commented on this very issue: "I think the whole attempt is to streamline our tax system to get away from an exemption-ridden system to ensure greater transparency". That is what Dr. Manmohan Singh said in the Rajya Sabha on Eleventh March 2003 while participating in the Budget debate. What are you giving to the KG basin exploration? A perpetuating tax holiday! The implication of it is Rs.40,000-50,000 crores in the coming six years. The production will start in 2010 only. What for? You have proposed a National Gas Grid. We welcome that. That will help particularly the eastern regions like Bihar, Orissa, West Bengal and North Eastern Regions, which are totally gas starved. The idea of a National Gas Grid will help their development. But whom are you giving the tax exemption? When the GAIL lays the pipeline, there is no tax exemption. When the private companies come into the field, you are giving elaborate tax concessions. Is it the right kind of approach to deal with the national property, allowing somebody to fritter it away divided between the families? Is it the right approach? I urge upon the Finance Minister to review this. (*Time-bell rings*) I am just concluding.

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI TAPAN KUMAR SEN: Now I will speak on two points. As regards the price situation, there is a paradoxical situation. The WPI shows a recessionary trend. The CPI, food article price index, is going up. Still your Budget proposal is encouraging speculation in commodity market by abolishing Commodity Transaction Tax. Again, you are opening a floodgate on future trading in essential commodities at a time when the total volume of trade in the commodity market is, at least, ten times more than the actual commodity production. This is the state of speculation. When the country is in recession, when the country in need of dire resources, please don't allow anybody to make money out of money directly by this kind of gambling in order to avoid diversion of resources from employment-generating investment. If you allow somebody to make money directly out of money, where will the money go? That will not go towards employment-generating investment.

My last point is on disinvestment. I am speaking in front of my senior colleague, Mr. Arun Shourie. He may differ. I would like to quote the Finance Minister. In the Budget Speech he says:

“To bring the fiscal deficit under control, we have to institute institutional reform measures during the current year itself.”

“These measures include subsidies, taxes, expenditure and disinvestment”. So, disinvestment is considered by our hon. Finance Minister as an important instrument of bridging the fiscal gap. I am not debating on your philosophy of disinvestment. I am not debating. It is your statement. Our Finance Minister has said so in the Budget. He is considering disinvestment as an instrument of bridging the fiscal gap. Let me quote the same person. When he was a leading personality in the Opposition, while addressing the same august House combating Mr. Arun Shourie on the issue of BALCO disinvestment — I think it was on 27th February, 2001. ...(*Time-bell rings*)...

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI TAPAN KUMAR SEN: I am just concluding. Please allow me. He said:

“Therefore, if the objective of the Government were to bridge the resource gap by disposing of the capital assets, in order to meet the consumption expenditure, it would simply not be permissible by any amount of fiscal prudence. ... Disinvestment for what objective? What are you going to do with the proceeds of the disinvestment? Is it only to bridge the budgetary gap? Is it prudent to dispose of the capital assets and use it for meeting the normal consumption expenditure?”

This is what our Finance Minister spoke when he was in the Opposition in the same House. My submission is: How could prudence make such a somersault just within a gap of eight years or so? Why should you dilute the equity of the PSUs which have in their command reserves and surplus about Rs.4.85 lakh crores, which is lying under utilised?

It is lying under-utilised, which can be used for social sector expenditure, which can be used for further employment generating investment in and around those blue chip public sector units. Why should you dilute it? Somebody may argue that reserve fund is required for modernisation and function of those PSUs. Why should you go to the IPO route, then? You have such a reserve. You use that for your own expansion. Why are you going for the IPO route? Why should you, at all, go for the IPO route? When these public sector units are having a very healthy debt-equity ratio of 1:4, that is, if Re. 1/- is debt, Rs. 4/- is your equity support, you should go to the debt market. That is what the economic prudence says, that is what the basic primary economic sense says. With such a high debt-equity ratio, you should go to the debt market. Don't dilute your equity; don't reset the pace of handing over gradual control of the company to outsiders. Why should you go? Then you talk of people's ownership. Whom are you ridiculing? Would 77 per cent of the people living below Rs. 20/- a day go to the stock market to ensure the theory of people's ownership? The people's ownership of PSUs is ensured by the ownership of the Government and

control by Parliament. That is the concept developed since Independence about the public sector. The Parliamentary control and command of the public sector within the control of the Government and a managerial autonomy, is the concept of people's ownership, not selling the shares to private individuals... (*Time bell rings*)when the market is nose diving.

Please desist from dangerous path. Thank you.

MR. DEPUTY CHAIRMAN: Now Shri Mahendra Mohan. You have 16 minutes and there are three speakers from your Party.

श्री महेन्द्र मोहन (उत्तर प्रदेश) : धन्यवाद उपसभापति महोदय, आपने मुझे अनुमति दी। सर्वप्रथम मैं बधाई देना चाहूंगा माननीय वित्त मंत्री जी को कि उन्होंने पहली बार इस देश के लिए दस लाख करोड़ से ज्यादा का बजट हमारे सामने रखा। निश्चित रूप से यह जो बजट है इसमें खर्च की ही बातें ज्यादा हैं, आमदनी की कम हैं। जब मैंने बजट को देखा तो लगभग चार लाख करोड़ का जो वे ऋण ले रहे हैं उसके द्वारा ही सारे खर्चों को पूरा करने जा रहे हैं। यह बात सही है कि जहां पर डेफिसिट की इकॉनोमी होती है, वहां पर निश्चित रूप से ऋण लेकर ही उस देश को और कार्यों को आगे चलाया जाता है, इण्डस्ट्री के अंदर भी और देश की अपनी जरूरतों के लिए। लेकिन 6.8 का डेफिसिट, जैसा कि अभी कुछ वक्ताओं ने विशेष रूप से अरुण शौरी जी ने कहा कि वह 6.8 परसेंट न रहकर 12 परसेंट से अधिक का ही डेफिसिट रह जाएगा। उसे कैसे पूरा किया जाएगा, यह देखना अत्यन्त आवश्यक है। मैं बजट के फैक्ट्स एंड फिगर्स में ज्यादा न जाते हुए कुछ ऐसी चीजों की ओर इंगित करना चाहूंगा, जो अभी तक नहीं कही गई हैं। बैंकों के पास लगभग छः लाख चौतीस हजार करोड़ के डिपोजिट्स हैं और यदि उसमें से चार लाख करोड़ अपनी आवश्यकताओं को पूरा करने के लिए भारत सरकार उनसे ले लेगी तो निश्चित रूप से ब्याज की दरों में वृद्धि होगी। यह कहा जाना कि ब्याज की दरें नहीं बढ़ेंगी, असम्भव सा लगता है। निश्चित रूप से कहां से स्रोत आएंगे, जहां से यह पैसा आएगा? डिसइंवेस्टमेंट के द्वारा भी पैसा आ सकता है, लेकिन बहुत कम पैसा आएगा जो इस समय की स्थितियां हैं। लेकिन इसके साथ ही साथ मैं यह भी कहना चाहूंगा कि जब तक औद्योगिक विकास नहीं होगा, तब तक हमारे देश के अंदर जिस रोजगार की बात वित्त मंत्री जी अपने भाषण में कर रहे हैं कि एक करोड़ बीस लाख लोगों को रोजगार दिए जाएंगे, तो उसके लिए यह आवश्यक है कि उद्योगों का भी विकास हो। उद्योगों की ओर कुछ भी विशेष ध्यान नहीं दिया गया है कि किस प्रकार से नए उद्योग लगाए जाएंगे, कैसे नए उद्योगों को पैसा प्राप्त होगा, और जो हमारे यहां पर फॉरेन इंवेस्टमेंट का पैसा आना रुक गया है तथा लोग इंवेस्टमेंट के लिए नहीं आना चाहते हैं, बल्कि यहां जो पैसा लगा हुआ था वह वापिस जा रहा है। उस ओर कोई भी ध्यान वित्त मंत्री जी ने जो बजट के प्रस्ताव हैं, उसमें नहीं दिया है। उन्हें देखना होगा कि यह कार्य कैसे हों, इस ओर उन्हें विचार करना होगा, ताकि कैसे और अधिक पैसा हमारे यहां इण्डस्ट्री में आए, कैसे इंफ्रास्ट्रक्चर के लिए आए। निश्चित रूप से हमारे यहां पावर की बहुत बड़ी शार्टेज है। इस पर बहुत चर्चाएं इस सदन में और उस सदन में हुई थी और एक स्थिति ऐसी आ गई थी, जब सरकार जा रही थी, तो फिर, किस प्रकार से सरकार बची। लेकिन इसके बावजूद भी किस प्रकार यह पावर जेनरेशन, न्युक्लियर पावर जेनरेशन की बात थी, उसके लिए इस बजट प्रस्ताव में कोई भी जानकारी नहीं दी गई है कि किस प्रकार उससे आएगा।

किसानों की समस्याओं और सब चीजों के लिए पैसों के अनुदान और पैसों का प्राविजन तो बहुत किया गया है। मैं इस बारे में केवल इतना ही कहना चाहूंगा कि केवल प्राविजन कर देने से काम नहीं हो जाता है। कथनी और करनी का अंतर होता है, इसलिए जब तक इसका इम्प्लीमेंटेशन सही रूप से नहीं होगा, तब तक यह कार्य नहीं हो सकता है। इसका इम्प्लीमेंटेशन पार्ट देखना चाहिए, क्योंकि हमारे साथियों ने पहले कहा है कि हर साल हम बजट के भाषणों में बहुत से आश्वासन देते हैं, हम ये करेंगे, हम वो करेंगे, लेकिन जब साल के आखिर में एक

अकाउंटेबिलिटी की बात आती है, तो उसके बारे में कोई भी जानकारी इस सदन को और हमारे साथियों को नहीं मिलती है कि क्या कार्य किया गया, क्या उपलब्धियां हुईं ? बजट का जो मुख्य बिंदु होता है, वह यही होता है कि जो बजट में आपने अलोकेशन किया कि हम कहां खर्चा करेंगे, किन-किन मदों पर खर्चा करेंगे, उन मदों पर कहां पर आपने खर्च किया और उससे क्या उपलब्धियां हुईं, इसके ऊपर पूरी जानकारी हर बजट सत्र में, मैं समझता हूं कि नये बजट भाषण के साथ आना अत्यावश्यक है। इसके लिए माननीय उपसभापति महोदय, मैं आपके माध्यम से माननीय वित्त मंत्री जी और उनके सहयोगी मंत्री, जो यहां पर बैठे हैं, उनसे अनुरोध करूंगा कि इसकी जानकारी हम सब लोगों को दी जाये, जिससे कि यह देश और अच्छे रूप में चले। हम चाहते हैं कि किसानों की समस्याओं का हल हो। केवल आश्वासन दे देने से किसानों की समस्याओं का हल नहीं होगा।

सर, देश में बेरोजगारी बढ़ रही है। लोगों को कार्य प्राप्त नहीं हो रहा है। जिनकी नौकरियां लगी हुई हैं, उनकी नौकरियां छूट रही हैं। यह केवल इसीलिए है, क्योंकि नई इंडस्ट्रीज नहीं आ रही हैं, नये काम नहीं हो रहे हैं। मैं माननीय वित्त मंत्री जी से यह भी कहना चाहूंगा कि भविष्य में ऐसा न हो कि बजट के एक दिन पहले पेट्रोल, डीजल के दाम बढ़ा दिए जाएं। जब तेल की अन्तर्राष्ट्रीय स्तर पर कीमतें कम हो रही हैं, तो फिर उन दामों में कमी क्यों नहीं की जा रही है ? अगर उस वक्त इतनी आवश्यकता थी जिसकी वजह से दाम बढ़ा दिए गए थे, तो अब जब अन्तर्राष्ट्रीय स्तर पर तेल की कीमतों में कमी हो रही है, तो उसमें कमी की जाए, जिससे कि आम आदमी को उससे कुछ फायदा मिले।

थोक मूल्य सूचकांक के बारे में भी बहुत कुछ कहा गया। कहा जा रहा है कि हमारा निगेटिव इन्फ्लेशन हो गया है, लेकिन वास्तविकता में निगेटिव इन्फ्लेशन नहीं है। हर चीज का दाम बढ़ रहा है। आम आदमी को दाल, रोटी, सब्जी खाने में दिक्कतें आ रही हैं। यह जरूरी है कि एक उचित और तार्किक मूल्य सूचकांक बनाया जाए।

हमें टैक्स के प्रोजेक्ट्स में भी माननीय वित्त मंत्री जी से बहुत सी उम्मीदें थीं। माननीय महामहिम जी का जो भाषण हुआ था, उसमें जो चर्चाएं हुई थीं, उस की वजह से इस सरकार से बहुत उम्मीद थी कि जो हमारा आम आदमी है, जो हमारा नौकरी-पेशा आदमी है, जिसकी आजीविका केवल वेतन से चलती है, उसे कुछ सुविधाएं मिलेंगी, लेकिन इससे तो मैं यही कहूंगा कि उस आम आदमी का मजाक बनाया गया है कि उसको जो टैक्स में रिबेट दी गई है, वह 86 रुपया प्रति माह की दी गई है। उस 86 रुपये से उसको क्या प्राप्त होगा ? कम से कम जो डेढ़ लाख रुपये की सीमा थी, उसको तीन लाख रुपये होने की बात हो रही थी, उसमें जो दस हजार रुपये की वृद्धि दी गई है, वह बहुत कम है। उस पर माननीय वित्त मंत्री जी विचार करें और उसको देखें कि टैक्स में आम आदमी को और राहत कैसे मिले ?

इसके साथ ही साथ यह बहुत आवश्यक है कि हमारा भविष्य कैसा बने ? इसके लिए बच्चों की पढ़ाई-लिखाई में जो व्यय आता है, उस खर्चे के लिए वित्त मंत्री जी को यह सुविधा देनी चाहिए कि कम से कम दो बच्चों की पढ़ाई पर जो भी खर्चा ट्यूशन फीस के अतिरिक्त स्कूलों को दिया जाता है, वह पूरा का पूरा खर्चा टैक्स रिबेट के रूप में अलाउ किया जाए, जिससे कि आदमी अपने बच्चों को ठीक से पढ़ा सके। यह भी बहुत जरूरी है। हाउसिंग लोन के ऊपर भी छूट बहुत कम है। आम आदमी को रहने के लिए व्यवस्था करना आवश्यक है। ...**(समय की घंटी)**... हाउसिंग लोन पर भी थोड़ी-सी छूटें बढ़ाई जाएं, जिससे कम से कम आदमी बाजार से अथवा बैंकों से कर्जा लेकर अपने परिवार के लिए रहने की व्यवस्था कर सके।

इसके साथ ही साथ एक अच्छी चीज वित्त मंत्री जी ने कही है जिसको वह लाना चाहते हैं। अगर यह हो जाएगा, तो बहुत ही अच्छी बात होगी। वह जीएसटी को लाने की बात कर रहे हैं, लेकिन 2010 का जो उनका टारगेट है उसके लिए, वह कैसे सम्भव होगा ? वैट को इम्प्लीमेंट करने में कितनी कठिनाई हुई है, इसको सभी जानते हैं। जीएसटी के लिए अभी से सक्रिय रूप से कार्य नहीं किया जाएगा, तो मुझे ऐसा प्रतीत होता है कि वह

1 अप्रैल, 2010 के टारगेट को नहीं पा सकेंगे। अगर वह इसको नहीं प्राप्त कर पाते हैं, तो उसके कारण हमें बहुत दिक्कतें होंगी।...(समय की घंटी)... शेयर बाजार के बारे में बहुत कहा जाता है। सर, मैं दो मिनट का समय लूंगा।

श्री उपसभापति: दो मिनट नहीं।

श्री महेन्द्र मोहन: केवल 2.5 परसेंट लोग उसमें इन्वाल्व रहते हैं, लेकिन जो 2.5 परसेंट लोग होते हैं, उनके साथ परिवार भी जुड़े होते हैं। मैं समझता हूँ कि शेयर बाजार के द्वारा हम बाहर के इन्वेस्टर को और अपने यहां के इन्वेस्टर को, एक बहुत बड़ा सिग्नल देते हैं। उसके माध्यम से हम अपने उद्योगों को आगे चलाने के लिए एक बहुत अच्छा माध्यम दे रहे हैं। अगर शेयर बाजार अच्छा चलेगा, तो जिस डिस-इन्वेस्टमेंट की बात हो रही थी, भारत सरकार जिन उद्योगों में डिस-इन्वेस्टमेंट करना चाहती है, उनसे अधिक धन पा सकेगी, इसलिए इस ओर भी ध्यान देना जरूरी है। हमारे लिए यह जानना बहुत जरूरी है कि हम किस प्रकार से अपने औद्योगिक उत्पादन को बढ़ाएं। औद्योगिक उत्पादन को बढ़ाने के लिए सभी चीजों की अनुशांसा होना बहुत जरूरी है। महोदय, आपके माध्यम से माननीय वित्त मंत्री जी से मेरा यही अनुरोध है, उनके सारे सहयोगी यहां बैठे हुए हैं, कृपया यह कहें कि देश की औद्योगिक प्रगति को किस प्रकार से बढ़ाया जाए, कैसे आम आदमी तक लाभ पहुंचे। इन थोड़े से विचारों पर विचार करें और आम आदमी के लिए कुछ सुख सुविधाएं दें, जिनका वे वायदा कर रहे हैं। आपका बहुत-बहुत धन्यवाद, जो आपने मुझे बोलने का समय दिया।

SHRI BIRENDRA PRASAD BAISHYA (Assam): Thank you, Sir, for allowing me to speak on behalf of my Party on the current year's General Budget. The world economy today is facing great challenges because of the global economic crisis. At this juncture, it is really very difficult for any Finance Minister to present a Budget. If you take the country as a whole, there are certain good points that have been introduced by the hon. Finance Minister in his Budget speech. A provision of Rs.71,000 crores for the social sector and for rural development is a welcome move. Sir, India's economy depends on agriculture but I feel the agricultural sector has totally been neglected. It is very unfortunate. Then, Sir, this Budget has totally disappointed not the people of Assam alone but all the people of the North-East. Sir, there is no new proposal in this Budget either for the people of Assam or for the people of the North-East. The budgetary allocations for almost all the projects of the North-East have been kept at the level of allocations of the last financial year. There is no difference between last year's allocations and this year's allocations. Sir, the DoNER was formed lay special emphasis and focus on the development of the whole North-Eastern Region. But I am very sorry to say that the budgetary allocation for DoNER is constant at Rs.1455 crores. The same amount of money was allocated in last year's Budget. Similarly, the budgetary allocation for the North-Eastern Council is Rs.544.54 crores. It is also the same as it was in the last financial year. Sir, the value of money has decreased as compared to the last year. The purchasing power of the rupee is decreasing but the budgetary allocations for the North-East have remained the same. Sir, right now, Assam is suffering from floods. Thousands of people have been rendered homeless. Lakhs of hectares of cultivated land have been completely destroyed. The problem of floods in Assam is known to everybody, Sir. But, I am very sorry to say that this year the allocation meant for the Ministry of Water Resources towards flood control in the

North-East has been decreased. In the last Budget, the allocation for flood relief in the North-East was Rs. 106.68 crores. This year it has been decreased to Rs. 91 crores. Then, Sir, I am sorry to say that the budgetary allocation for the Pagladiya project, the multi-purpose project meant for irrigation, flood control and power generation in several districts of lower Assam, has been reduced this year. If we compare this year's allocations with the last year's allocations, then, we will find that the budgetary allocations for the Pagladiya Dam Project have also been reduced. This is very unfortunate, Sir.

Sir, in the last part of the 14th Lok Sabha, in reply to my question, the then Home Minister, Shri P. Chidambaram, replied very categorically that he was not at all satisfied with the fencing work on the Indo-Bangladesh border. Sir, in this year's Budget, the allocations for the Indo-Bangladesh border have also decreased. This is an important project from the national point of view; this is important from the point of view of national security. In the last year's Budget, for the border fencing work, there was a provision of Rs.484.23 crores, but in this year's Budget it has been reduced to Rs.475.82 crores.

Sir, in his Budget Speech, the hon. Finance Minister has announced Rs.1,000 crores for Aila of West Bengal, he has announced Rs.500 crores of Mumbai and he has announced Rs.500 crores for Tamils in Sri Lanka. It is a very welcome move. We are not opposing it. But, he has totally neglected Assam. He has not given a single pie for the flood and erosion victims of Assam. This is another discrimination towards the people of Assam and the people of North-East. So, I would like to request the hon. Finance Minister, through his colleague, to kindly announce a rehabilitation package for the flood and erosion victims of Assam, and kindly declare the flood problem of Assam as a national problem.

Sir, in her Speech, the hon. Railway Minister, Mamata Banerjee announced creation of the North-East Railway Development Fund. It is a very welcome move. But, Sir, there is no reflection at all of it in the hon. Finance Minister's Speech. So, where would the money come from for the North-East Railway Development Fund? There is no mention of it in the Railway Budget and there is no mention of it in the General Budget, Sir.

Sir, the Software Technology Park, STP Policy is having a Sunset Clause and is scheduled to expire by March, 2011. The benefits of the STP Policy are enjoyed by the IT units which are located in the Special Economic Zones only. Although the big players may not face any problem with the changing scenario, the small and medium enterprises all over the country are crying for extension of the STP Policy. You are aware that a minimum of 10 hectares of contiguous land is required for setting up of IT units in the Special Economic Zones, which is very difficult to find in the hilly States of the North East. In the North-East, plain areas are also very limited because it is fully utilised for

agriculture or it is forest land. So, it is very difficult to find such land there. So, this Policy will not be beneficial for the North-East. There is no Special Economic Zone in the North-East. So, I would like to request...

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI BIRENDRA PRASAD BAISHYA : So, I would like to request the hon. Prime Minister that in order to put the North-East in equal advantage with the rest of the country, the only option therefore lies in removing the Sunset Clause of the STP Policy for the North-Eastern Region, Sir.

Sir, Assam Tea industry is a great player to contribute foreign exchange earnings for our country. Sir, the Tea industry of Assam not only plays a vital role in earning foreign exchange but also gives employment to more than five lakh people in Assam. Sir, more than five lakh people are getting employment in the Tea industry of Assam. But, Sir, the Tea industry of Assam today is facing serious problems in the international market. The Assam Tea is facing serious problems from Kenya, China, etc., in the international market. Sir, it is not all. Sir, the small tea-growers of Assam are playing a revolutionary role in providing employment to the unemployed youth of Assam.

MR. DEPUTY CHAIRMAN: Mr. Baishya, please conclude.

SHRI BIRENDRA PRASAD BAISHYA: So, I would like to request the hon. Finance Minister to declare a special package for the Tea industry of Assam because it is not only contributing to the foreign exchange earnings but also employing more than five lakh people in Assam.

So, I would like to request that the Government should try to realise the sentiments of our people. Please try to realise the sentiments of the people of the North Eastern Region. Sir, Assam and North East are insurgency-hit areas. So, your blessings are required. Without your blessings, this problem cannot be solved. Kindly try to understand the feelings of the people of Assam, kindly understand the problems of Assam and the entire North Eastern Region. Kindly take special interest in the North East and Assam. Thank you.

श्री बिश्वजीत दैमारी (असम) : थैंक्यू डिप्टी चेयरमैन सर, आपने मुझे मौका दिया है। इस बजट के ऊपर मेरा कहना सिर्फ यह है कि overall बजट ठीक ही है, लेकिन यह बजट सिर्फ जो लोग आगे बढ़ चुके हैं, उन लोगों के लिए अच्छा है, लेकिन जो लोग अभी भी पिछड़े हुए हैं, backward region में रहते हैं, rural area में रहते हैं, उनके लिए यह बजट किसी प्रकार की सहायता देने वाला नहीं होगा। इसको पढ़ कर हमने यही जाना है। यह हमारे फाइनांस मिनिस्टर के भाषण के जरिए पता चला है।

सर, मैं बोडोलैंड रिजन से हूँ। भारत सरकार ने नॉर्थ-ईस्ट में Sixth Schedule के अन्दर जो एक नया बोडोलैंड क्षेत्र गठित किया है, उसे 50 साल के संग्राम के बाद किया गया। वहाँ पर 50 साल तक कोई डेवलपमेंट का काम नहीं हुआ था। इसलिए वहाँ पर संग्राम हुआ। संग्राम के बाद भारत सरकार ने वहाँ पर उन्नति लाने के लिए कुछ commitment रखा था। लेकिन इस बोडोलैंड के बनने के बाद आज देखा कि यहाँ शिक्षा के लिए जितना भी mention किया गया है, जैसे IIT, NIT, Central University बनाने के लिए, लेकिन बोडोलैंड के लिए

एक भी mention नहीं किया गया है। मुझे यह डर है कि भारत में उच्च शिक्षा के लिए जितनी भी पॉलिसी ली जाए, वह शायद बोडोलैंड में कभी भी नहीं हो पाएगा। अगर यह बोडोलैंड में नहीं होगा, तो वहाँ के लोगों को उच्च शिक्षा मिलने का मौका कभी नहीं मिलेगा।

सर, इसके सिवाय भी वहाँ बहुत समस्या है। अभी-अभी हमारे मित्र बीरेन्द्र प्रसाद वैश्य जी ने कहा है कि वहाँ की flood का situation बहुत गम्भीर है। Flood के जरिए, erosion के जरिए आज वहाँ के लोगों को बहुत कष्ट उठाना पड़ रहा है। लोगों को अपना मकान छोड़ कर दूसरी जगह रिलीफ कैंप्स में रहना पड़ रहा है। इसी तरह असम में एक बड़ा ऐतिहासिक स्थान है, जिसको हम माजुली के नाम से जानते हैं। माजुली साउथ एशिया का सबसे बड़ा नदी आईलैंड है। यह भारतवर्ष का एक ऐतिहासिक स्थान है, जहाँ पर महापुरुष श्रीमंत शंकरदेव का कला-संस्कृति से भरपूर एक तीर्थस्थान है, आज flood के कारण वहाँ की जमीन का erosion होने से खत्म होने जा रहा है। यह एक विश्व प्रसिद्ध स्थान है और भारत का एक गौरवपूर्ण स्थान है। यह इतिहास के साथ जुड़ा हुआ है, क्योंकि वहाँ 360 साल का सत्र मौजूद है। इस सत्र में सन् 1871 में पहला असमिया न्यूजपेपर, जिसका नाम असम बिलासिनी है, उसको कोलकाता से नाव से Machin ले जाकर वहाँ सम्पादित किया गया था। सन् 1883 में erosion होने के कारण इसे बन्द करना पड़ा। बाढ़ से वहाँ की जमीन को बहा कर ले जाने के कारण वहाँ के आवनिआती सत्र को shift करना पड़ा। अभी इसकी हालत इतनी खराब है कि पहले वह 1200 स्क्वायर किलोमीटर था, लेकिन अब वह erosion के कारण सिर्फ 800 स्क्वायर किलोमीटर रह गया है। जिस तरह से वहाँ erosion हो रहा है, शायद आने वाले 30-40 साल में वह खत्म हो जाएगा। उसका protection करना बहुत जरूरी है। वहाँ लगभग 2 लाख की आबादी है, लेकिन उसका protection करने के लिए आज तक भारत सरकार कोई परियोजना नहीं ला पाई है। आज मैंने इस बजट में देखा कि बंगाल में जो आइला हुआ है, इसके लिए बजट प्रोविजन रखा गया है। मुम्बई का protection करने के लिए भी बजट में प्रोविजन रखा गया है। इसको natural calamity कहा जा रहा है। क्या माजुली में जो घटना हो रही है, वह natural calamity नहीं है? वह किस situation से हो रही है? इसलिए मैं आपके जरिए फाइनांस मिनिस्टर को अनुरोध करना चाहता हूँ कि कम से कम इस साल माजुली को देखा जाए और उसकी रक्षा करने की कोशिश की जाए। हमारे माननीय प्रधान मंत्री जी भी असम से ही आते हैं, इस कारण मैं आशा करता हूँ कि कम से कम स्वयं प्रधान मंत्री जी अथवा अभी यहां पर फाइनांस मिनिस्टर बैठे हैं, आप लोग एक बार वहां विजिट कीजिए और देखिए कि वहां के लिए किस तरह की परियोजनाएं लाकर हम उसकी रक्षा कर सकते हैं। मेरी प्रार्थना है कि आप लोग इसे देखिए।

वहां पर Insurgency की प्रॉब्लम है, यह बिल्कुल सही बात है। वहां पर Insurgency की प्रॉब्लम इसलिए हो रही है क्योंकि भारत वर्ष में जितनी भी परियोजनाएं लाई जाती हैं, उनमें नॉर्थ-ईस्ट का कहीं भी कोई उल्लेख नहीं होता है। नॉर्थ-ईस्ट में आज तक कुछ नहीं हो पाया है। आज अगर महात्मा गांधी जी जिंदा होते या जवाहर लाल नेहरू जी जिंदा होते तो मैं जरूर उनसे पूछता कि अगर आप नॉर्थ-ईस्ट की देखभाल नहीं कर सकते थे क्या कारण था कि ब्रिटिशों के चले जाने के बाद आपने नॉर्थ-ईस्ट या असम को भारत वर्ष के साथ जोड़ा। यह बहुत दुःख की बात है।

मैं आशा रखता हूँ कि आज के जो नेता है, कम से कम वे नॉर्थ-ईस्ट को अच्छी तरह से देखें और नॉर्थ-ईस्ट की प्रॉब्लम्स को समझने की कोशिश करें, वहां के आदमी की चिंता को महसूस करने की कोशिश करें और फिर वहां के लिए कुछ थोड़ा-बहुत काम करने की चेष्टा करें। यही मेरा अनुरोध है। मैं आशा रखता हूँ कि नॉर्थ-ईस्ट की प्रॉब्लम्स के बारे में मैं जो बोल रहा हूँ, उस पर आप ध्यान देंगे।

इसके साथ आज बोडोलैंड का भी गठन किया गया है। आज इस बजट में जितनी भी परियोजनाओं की व्यवस्था की गई है, उनमें से कम से कम एक-एक परियोजना अथवा स्कीम नॉर्थ-ईस्ट के लिए भी दी जाए, जैसे वहां पर एनआईटी की स्थापना हो, आईआईटी की स्थापना हो, एक नेशनल यूनिवर्सिटी की स्थापना हो। मैंने

वहां पर नई रेलवे लाइन बनाने की बात भी की थी, उसे भी वहां प्रारम्भ किया जाए। वहां पर डबल लाइन की जरूरत है, यह बात मैंने पहले भी कई बार कही है। पूरे भारत में डबल लाइन हो चुकी है और इलेक्ट्रिक इंजन भी आ चुका है, लेकिन बंगाल पार होने के बाद हमारे नॉर्थ-ईस्ट में सिंगल लाइन है। वहां पर गाड़ियों को रुक-रुक कर आना पड़ता है। सभी गाड़ियां वहां पर जा रही हैं, लेकिन लाइन एक होने के कारण उनको रुक-रुक कर जाना पड़ता है, जिसके कारण उनको ज्यादा समय लगता है। कम्युनिकेशन में हमें और अधिक तेज गति से आगे बढ़ना चाहिए था, लेकिन आज हमारी गति लगातार कम ही होती जा रही है, क्योंकि वहां पर डबल लाइन नहीं हो पाई है। ये सब हमारी समस्याएं हैं। मैं आशा रखता हूँ कि आप इन समस्याओं की तरफ ध्यान देंगे। कम से कम नॉर्थ-ईस्ट के लोग भी फील करें कि सारे भारत की उन्नति के लिए, उन्नयन के लिए आज भारत के नेता, प्रधान मंत्री और फाइनांस मिनिस्टर कोई चिंता कर रहे हैं, वे लोग इसका अनुभव कर सकें। इतना कह कर मैं अपनी बात समाप्त करता हूँ, धन्यवाद।

श्री कृष्ण लाल बाल्मीकि (राजस्थान): धन्यवाद, उपसभापति महोदय।

श्री उपसभापति: आपके पास पांच मिनट हैं, ज्यादा टाइम नहीं है।

श्री कृष्ण लाल बाल्मीकि: यह बजट कोई विशेष उपलब्धि वाला नहीं है। इस बजट को देख कर लगता है कि यह बजट अमीरों को और अधिक अमीर और गरीबों को और अधिक गरीब करने वाला है। मैं राजस्थान का प्रतिनिधित्व कर रहा हूँ। संसद में पेश किए बजट से राजस्थान प्रदेश की उम्मीदों पर पानी फिर गया है। राजस्थान को केवल पावरलूम मैगाक्लस्टर देकर टरका दिया गया है। अन्य केन्द्रीय योजनाओं में हिस्सा बंटाने के अलावा केन्द्रीय बजट में राजस्थान को कुछ भी हासिल नहीं हुआ। इस प्रकार बजट में राजस्थान के साथ भेदभाव हुआ है। राजस्थान में पानी का भीषण संकट और वाटर इमरजेंसी जैसे हालात के कारण प्रदेश सरकार द्वारा केन्द्र से पानी पर विशेष दर्जे की मांग की गई थी, जिस पर विचार-विमर्श करना तो दूर, इसका जिक्र तक नहीं किया गया है और न ही कोई अतिरिक्त सहायता दी गई है।

प्रदेश को केन्द्रीय करों के कम संग्रहण के कारण बजट अनुमानों में राजस्थान को अंतरिम बजट की तुलना में 384.67 करोड़ रुपये का फटका लग गया है। फरवरी में पेश अंतरिम बजट के अनुमानों में केन्द्रीय करों के हिस्से में राजस्थान को 9617.67 करोड़ रुपये मिलने का अनुमान था, लेकिन आम बजट पेश होने के बाद यह राशि 9233.42 करोड़ रुपये ही रह गई। इससे राजस्थान की आर्थिक स्थिति पर विपरीत प्रभाव पड़ेगा। इस प्रकार राजस्थान को बजट में कोई खास तवज्जो नहीं दी गई है, जिसकी एक झलक आगे के कुछ बिन्दुओं से साफ देखी जा सकती है। पानी को लेकर राज्य को कोई विशेष दर्जा या कोई खास पैकेज नहीं दिया गया। रिफाइनरी स्थापना और शीघ्र तेल के उपाय भी नहीं किए गए। अंतरिम बजट में प्रणब मुखर्जी ने राजस्थान में आईआईएम की स्थापना इसी चालू वित्त वर्ष में किए जाने की घोषणा की थी, लेकिन उसे अब अगले सत्र में खिसका दिया गया है। जयपुर में मेट्रो रेल चलाने की परियोजना को लेकर भी कुछ नहीं कहा गया है। मंदी से जूझ रहे प्रदेश के हैंडीक्राफ्ट उद्योग के लिए राहतकारी उपाय नहीं किए गए। मरुस्थलीय समस्याओं और मरुस्थल के प्रसार को रोकने के लिए भी कोई योजना नहीं दी गई।

सर, बांसवाड़ा में बिजली घर की स्थापना के लिए भी कोई घोषणा नहीं की गई। अन्तर्राष्ट्रीय सीमा पर सुरक्षा व विकास के लिए कोई खास पैकेज नहीं दिया गया। पर्यटन विकास व हेरिटेज संरक्षण की भी कोई योजना नहीं है। आसमान छूती महँगाई पर नियंत्रण पाने के लिए भी कोई ठोस योजना नहीं बनाई गई है। तुष्टिकरण की राजनीति के तहत सरकार ने अल्पसंख्यक छात्रों के लिए छात्रवृत्ति की घोषणा तो की, लेकिन गरीब छात्रों के लिए कोई खास प्रावधान नहीं किया गया। इस बजट में अनुसूचित जाति व सबसे पिछड़ा वर्ग बाल्मीकि सफाई कर्मचारियों के पुनर्वास की एक भी योजना का उल्लेख नहीं है। इस प्रकार सरकार इस बजट को आम आदमी का बजट कह कर प्रचारित कर रही है, जबकि आम आदमी को इससे कोई खास फायदा होने

वाला नहीं है। देश की जनता ने जिन उम्मीदों के साथ कांग्रेस को पूर्ण सत्तासीन किया उसे देखते हुए इस सरकार का यह पहला बजट जनता की उम्मीदों पर किसी मायने में खरा नहीं उतरा। अतः मैं यह कह सकता हूँ कि यह बजट गरीबों व अनुसूचित जातियों के लिए कम और अमीर लोगों के लिए ज्यादा फायदे वाला है। धन्यवाद।

श्री राजनीति प्रसाद (बिहार): उपसभापति जी, मैं इस बजट पर बोलने के लिए खड़ा हुआ हूँ। मैं बिहार से हूँ। मैं आपके सामने एक बात कहना चाह रहा हूँ कि जब बंगाल में ओलावृष्टि हुई, तो आपने उसे एक विशेष पैकेज दे दिया, लेकिन जब हमारे यहाँ कोसी में भीषण बाढ़ आई जिससे वहाँ कितने घर बरबाद हो गए, कितने लोगों की जमीन गई, कितने जानवर मारे गए, सारा जल-मग्न हो गया, लेकिन इस बजट में उसके लिए कोई प्रावधान नहीं हुआ। यह पता नहीं कि क्यों नहीं हुआ?

सर, दूसरी बात यह है कि जब हमारे बिहार का बँटवारा हो रहा था तो उस वक्त आप लोगों ने कहा, सरकार ने कहा कि हम पैकेज देंगे, लेकिन वह पैकेज भी हमें नहीं मिला और हमारे लोगों को बिना पैकेज के बिना आर्थिक सहायता के रखा गया। हमारे बिहार में ऐसा कोई उद्योग नहीं है, जिससे कि लोगों को इम्प्लायमेंट मिल सके। हमारे बिहार के लोग जब कोई नौकरी खोजने के लिए बाहर जाते हैं तो उनको भगा दिया जाता है, उनकी कॉपियाँ फाड़ दी जाती हैं ...**(व्यवधान)**... यह तो आपको मालूम ही है कि यह कहाँ पर हुआ। सर, हमारे यहाँ रोजगार का कोई साधन नहीं है। हमें पैकेज नहीं मिल रहा है। हमारे यहाँ जो बाढ़ आई, उसके लिए कोसी का कोई काम नहीं हुआ है।

सर, मैं एक बात और कहना चाहता हूँ। इस बजट में इरिगेशन के बारे में कोई ऐसा कार्यक्रम नहीं किया गया है कि जो सुखाड़ आता है-- हमारे यहाँ जो सुखाड़ की स्थिति है यानी पूरे हिन्दुस्तान में अगर पानी नहीं बरसे, तो लोगों को अनाज पैदा करने में दिक्कत हो जाएगी। इसके पहले एक बजट में यह तय हुआ था कि हर गाँव में पानी जमा करने का एक गड्ढा बनाया जाएगा और उसमें बरसात का पानी इकट्ठा किया जाएगा। इसके पहले जो बजट पेश किया गया था, उसमें यह कहा गया था, लेकिन उस पर भी कोई कार्रवाई नहीं हुई। आज वहाँ पूरा सुखाड़ है। पानी नहीं बरस रहा है। सावन के इस महीने में अभी भी वहाँ धूल उड़ रही है और बारिश नहीं हो रही है। मैं यह जानना चाहता हूँ कि इसमें इरिगेशन के सम्बन्ध में कौन सा इतना बड़ा कार्यक्रम किया गया, जिससे कि हर खेत को पानी और हर हाथ को काम मिले?

सर, बेरोजगारी की समस्या आज बहुत चरम सीमा पर है। मैं यह कहना चाहता हूँ कि आप लोगों ने 1 करोड़ 20 लाख लोगों के लिए काम की योजना बनाई है। लेकिन यह जो आपने कार्यक्रम दिया है, आपने जो बजट पेश किया है, तो कहां से उन लोगों को रोजगार मिलेगा, किस तरह से रोजगार मिलेगा, यह एक गंभीर समस्या है। हमारे लोगों को केवल बजट में कहने से रोजगार नहीं मिलेगा बल्कि उसके लिए provision बनाना पड़ेगा। आपके यहां फैक्ट्री नहीं है, आपके यहां कोई संसाधन नहीं हैं, लेकिन आप फैक्ट्री लगाने का कोई कार्यक्रम नहीं बना रहे हैं, तो लोगों को रोजगार कैसे मिलेगा?

सर, मैं एक बात और कहना चाहूंगा कि, “भूखी जनता चुप न रहेगी, धन और धरती बंटकर रहेगी।” अगर आप रोजगार मुहैया नहीं कराएंगे तो यह शासन ज्यादा दिन तक नहीं चलेगा। अभी आपको mandate मिला है, हो सकता है आप कहें कि हम जो कर रहे हैं, वह सही है, लेकिन यह काम चलने वाला नहीं है। अगर आपके यहां कारखाने ज्यादा नहीं खुलेंगे, लोगों को रोजगार नहीं मिलेंगे तो जनता कैसे खुश रह पाएगी?

महोदय, मैं एक बात और कहना चाहूंगा। आज महंगाई बहुत बढ़ गयी है। हर चीज के दाम बढ़ गए हैं। अगर हर चीज के दाम बढ़ेंगे और लोगों को रोजगार नहीं मिलेगा, तो गरीब लोग कहां से खाएंगे-पिएंगे? इसलिए मैं कहना चाहूंगा कि जो महंगाई को रोक न पाए, वह सरकार चलने वाली नहीं है। अभी हमारे साथी श्री वैकैया नायडु साहब ने कहा था कि हर चीज का, सब्जी का दाम बढ़ गया है, दाल का दाम बढ़ गया है, चीनी का दाम

बढ़ गया है। तो आप दाम को बढ़ने से रोकने के लिए क्या उपाय कर रहे हैं? यह बहुत गंभीर मामला है और इस मामले को देखने के लिए आप जरूरी उपाय करिए।

सर, हम एक अंतिम बात कहना चाहेंगे कि आपने संशोधन करके जो पंचायतें हमारे यहां बनायी हैं, उन पंचायतों में जो सरकारी कर्मचारी होते हैं, वे पंचायत के लोगों को आगे नहीं बढ़ने देते। वे उसके मुखिया को, सरपंच को आगे बढ़ने नहीं देते और पंचायतों को उनके कार्यक्रम नहीं करने देते। इसलिए मेरी राय में पंचायतों को direct पैसा जाना चाहिए। वह पैसा किसी माध्यम से नहीं जाना चाहिए। अगर वहां direct पैसा जाएगा तो गरीबों का, गांव के लोगों का काम ज्यादा होगा। आज सरपंच, व मुखिया पर सरकारी दबाव इतना रहता है कि गांव का विकास नहीं हो पाता है।

सर, अंत में बिहार के बारे में एक बात कहना चाहूंगा। वहां मांझी और मुसहर लोगों की हालत आप देखिए। वे 40 वर्ष पहले जैसे रहते थे, आज भी वैसे ही रहते हैं। उनको न तो जॉब कार्ड मिलता है, न उनका मकान बनता है और न उनके शरीर पर कपड़ा है। इसलिए उनके बारे में जरूर विचार करना चाहिए। अगर आप सभी लोगों का विकास करना चाहते हैं तो आपको मांझी और मुसहर जैसे लोगों का भी विकास करना पड़ेगा। मैं व्यक्तिगत तौर पर भी आपसे निवेदन करूंगा कि आप उनके बारे में जरूर विचार कीजिए। उनके लिए इंदिरा आवास बनने चाहिए, उनको बीपीएल का दर्जा मिलना चाहिए, रोजगार मिलना चाहिए। सर, हमने जॉब कार्ड के लिए कम-से-कम 100 गांवों का वर्णन किया है। मांझी लोगों के बारे में बताया है। उनको जॉब कार्ड नहीं मिला है, रोजगार नहीं मिला है इस कारण से उनको खाने-पीने का कोई जरिया नहीं है। इसलिए मैं आपसे निवेदन करना चाहूंगा कि इन सारी बातों के लिए हमको पैकेज मिलना चाहिए, हमारे यहां जो कोसी नदी का बांध टूटता है, उसके बारे में बंदोबस्त किया जाना चाहिए और “नरेगा” में जो अनियमितता है, उसे दूर किया जाना चाहिए।

इन्हीं शब्दों के साथ, आप ने बोलने के लिए समय दिया, आपको धन्यवाद देते हुए अपना भाषण समाप्त करता हूं।

SHRI JESUDASU SEELAM: Sir, I rise to support the proposals of the hon. Finance Minister. I don't want to take much of your time and repeat what has already been said. But I would like to express certain concerns. These concerns, basically, relate to the aspirations of the weakest and the most disadvantaged, depressed sections of the country, namely, the Scheduled Castes and the Scheduled Tribes. Sir, for the last ten years, the demand from the Members of Parliament belonging to the Scheduled Castes and the Scheduled Tribes communities is to strengthen the Special Component Plans and the Tribal Sub Plans. Sir, there is a background for setting up these two programmes. Late Shrimati Indiraji, in 70's, introduced the Special Component Plan and the Tribal sub-Plans because the results of the programmes were not reaching the real targetted poor. Sir, the demand is to set apart population equivalent percentage plan funds for the need-based programmes and also to set up an expert body to identify, supervise, execute and monitor the implementation of these programmes. Sir, we have been spending a lot of money but what is the net gain? So, inculcating skills among them and capacity building are the main concerns. That is why the Special Component Plan and the Tribal Sub-Plan had been envisaged. But, unfortunately, for the last five, six years, I have been watching that the allocations have been reduced gradually. I am happy that the allocations for the tribals and the minorities have been increased but, at the same time, it is unfortunate that in the allocations in respect of the Scheduled

7.00 P.M.

Castes development, there is only an increase of Rs.70 crores. It is very unfortunate. Out of the entire kitty, that is, Rs.10,00,000 crores, how much has been allocated for the empowerment of the Scheduled Castes, the Scheduled Tribes and the minorities? It is .57 per cent of the entire proportion. I am not saying that you should give 25 per cent of that. But I would like to mention here that there are two parts. If you look at the Statement 21 of the Expenditure Budget, it is mentioned, "100 per cent allocations which are accruing totally to the Scheduled Castes and the Scheduled Tribes." And, there is another list in Statement 21 of the Expenditure Budget Volume-I which states, "there are certain items of expenditure, benefits of which will accrue to the Scheduled Castes and the Scheduled Tribes." Sir, I am not able to understand this; it is very, very confusing, because you cannot expect that 20 per cent of the allotment made for the IIT buildings should go to the SCP account. Even if we accept that, if you add up the entire Scheduled Castes and the Scheduled Tribes allocation, it comes to eight per cent. Our demand is that it should be according to the population equivalent plan percentage, that is, 25 per cent. If you are spending Rs.100 for a Plan Expenditure, 25 per cent of that should be spent on the need-based programmes. What are the need-based programmes? Sir, they are health, education, and irrigation of the lands held by the *dalit* community to improve the productivity, etc. For instance, I mentioned in the morning about the *Sarva Siksha Abhiyaan*. Let us look at the statistics. Suppose, under SSA, you have built 100 rooms in a block. If I ask the officers that out of 100 rooms, how many rooms you have built in the SC/ST locations, their answer will be "only two or three". Sir, it is my experience; that is why, I say that there should be a bottom-up approach. Where there is a need, you go first, but, unfortunately, there is a top-down approach and not the bottom-up approach. Even, in housing, there is a problem. Sir, massive rural housing is taken up under *Bharat Nirman*.

Sir, when you go to the unit cost, it is Rs. 25,000 or Rs. 30,000, or, in some States, it is Rs. 50,000. So, another Rs. 15,000-20,000 have to be added for the house to be complete. So, this is a half-hearted attempt. Sir, I submit that if you allocate more money, there will be more money available for completing the unit. We are requesting for increasing the unit cost. The hon. Minister for Rural Development is here. The sum of the demand is that the items of work under NREGA should also include those works which create an asset for Scheduled Castes and Schedule Tribes like, for instance, levelling of land. On very few occasions, I find that the money was spent on levelling of land belonging to the Dalit community. Though it is intended, but, in practice, it is not happening. In your social audit, Sir, this may kindly be taken. Secondly, the material component in the house construction should also be added in the list of items under the NREGA. So, these two small steps will go a long way in helping these people. Sir, this is about the SEP and TSP.

Another point of vital importance is this. You said, in the entire banking, the credit would be around Rs. 3 lakh crores. Banking and other financial institutions put together have a notional percentage; one per cent of the total lending in this country should have gone for the development of the poorest SC/ST. Sir, if you take the percentage, it is actually less than 0.5 per cent. Sir, it is unfortunate. We are saying, unless you lend, unless you provide money, how can you expect a meaningful development? This is one area on which I would like the hon. Finance Minister to give a clear-cut guideline that banks should lend, at least, five per cent of their total lending to the needy SC/ST beneficiaries for taking up agricultural development, for improving their entrepreneur skills, for starting some business, etc. Gone are the days, Sir, when the requirements of the Scheduled Castes/Scheduled Tribes were sewing machines, typewriters, etc.

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI JESUDASU SEELAM: These were not the programmes. You are still continuing those schemes. We want new entrepreneurial skills to be developed. Sir, we want capacity building so that they can compete in the private sector. We want capacity building, using 15 per cent of the funds available under Defence for making them competitive. We don't want reservation in the Defence sector. But at least spend some money for improving their skill. Spend some money in making them compete with others while getting into the recruitment posts. When we ask for reservation in the atomic energy sector, it is said that it is not applicable there because high skill and so-called merit is required there. But you can spend some money for improving the so-called merit, for improving their operational efficiency, for improving their skills so that they can compete. So, these are certain requirements and genuine aspirations which should have been reflected rightly in the Budget.

Lastly, Sir, I would like to point out one more thing. Nothing has been mentioned on how to implement the recommendations of the Cabinet Committee on Dalit Affairs. For the last four years, the recommendations of the Cabinet Sub-Committee on Dalit Affairs are pending. Sir, no mention is made in the Budget as to what are the recommendations, how much money you are spending for operationalising those recommendations. Sir, these concerns are genuine. I am aware of the compulsions of the hon. Finance Minister. But within the constraints, we would once again like to request the hon. Finance Minister to provide some qualitative benefits so that they can compete along with others. In private sector, we are not saying, provide us reservation. You may have some problem. We are taking it separately. But make them enabled to compete. Make them empowered. Build some capacity by training, by imparting proper skills at a higher level like, for instance, out of 15 per cent SEP/TSP, allocate some money for training of the already trained IT students or IT employees to improve their skills. The money should have gone wherever that is possible. But, unfortunately, there is no allocation. Where will the money come from? I suggest that it should be looked into again. The allocation should be in consonance with the Manifesto of

the Congress Party which promised allocation of population-equivalent percentage of Plan funds for their meaningful development.

Last but not the least, the lands have been given. But there is no money provided for providing irrigation facilities. They are becoming shallower and shallower. The productivity is going down. Whatever lands that were assigned and given possession to the weaker sections should be given agricultural inputs, including provision of irrigation facilities. Thank you.

MR. DEPUTY CHAIRMAN: The House is adjourned to meet tomorrow at

11.00 a.m.

The House then adjourned at five minutes past seven of the clock till eleven of the clock on Wednesday, the 15th July, 2009.